

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2214
TO BE ANSWERED ON 09/08/2024

INCREASE IN WAGE UNDER MGNREGA

2214 SHRI SANDOSH KUMAR P:
SHRI SANT BALBIR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount given to the workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and the number of years it has been implemented, State wise;
- (b) whether there is any plan to increase this amount in view of rising inflation, if so, the details thereof, and if not, the reasons therefor; and
- (c) whether there is any future plan of Government to further extend the employment period of 100 days for MGNREGA workers, if so, by when it will be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

Implemented by the Ministry of Rural Development on 2nd February 2006, this Act initially covered 200 most backward districts of the country. It was implemented in an additional 130 districts in Phase II, during 2007-2008. The Act was notified in the remaining rural districts of the country from April 1, 2008 in Phase III.

The amount/wage given to workers under Mahatma Gandhi NREGA and the number of years it has been implemented varies from state to state.

State/UT-wise details of fund released for the wage component under Mahatma Gandhi NREGS in the last five financial years 2019-20 to current financial year 2024-25 (as on 06.08.2024) are given at Annexure-I.

(b): As per Section 6 (1) of the Act, the Central Government specifies wage rates for its beneficiaries. These rates are determined using the Consumer Price Index for Agricultural Labour (CPI-AL). In order to compensate the Mahatma Gandhi beneficiaries against inflation, the Ministry of Rural Development revises wage rates annually based on changes in the CPI-AL, with each State/UT having the option to provide wages higher than the rates notified by the Central Government. State/UT-wise wage rates for unskilled workers under Mahatma Gandhi NREGS from the Financial Year 2019-20 to the current FY 2024-25 are at Annexure-II. There is no plan to change the indexation formula used for fixing the wages of the Mahatma Gandhi workers.

(c): There is no plan to increase the minimum guaranteed days in a year to the workers under the Mahatma Gandhi NREGS. However, the Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

In addition to this, there is a provision for up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas.

Further, as per Section 3 (4) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 2214 dated 09.08.2024.

State/UT-wise details of fund released for the wage component under Mahatma Gandhi NREGS in the last five financial years 2019-20 to current financial year 2024-25 (as on 06.08.2024)(Rs. in crore)

Sl. No.	States/UTs	Fund released for the wage component					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	4511	6273	5271	5119	5629	2796
2	Arunachal Pradesh	85	225	326	352	283	142
3	Assam	1222	2155	2126	1831	1943	755
4	Bihar	2306	4757	3540	5025	4284	2877
5	Chhattisgarh	2034	3363	2849	2382	2088	1428
6	Goa	1	2	0.24	4	1	1
7	Gujarat	565	1066	1160	1011	1001	692
8	Haryana	243	601	462	306	358	209
9	Himachal Pradesh	424	737	743	656	598	471
10	Jammu & Kashmir	691	810	868	704	726	402
11	Jharkhand	946	2399	2239	2196	2250	1344
12	Karnataka	2691	4251	4681	3794	3795	2389
13	Kerala	3174	3356	3030	2936	2954	1032
14	Madhya Pradesh	3495	6420	5570	4541	3641	2455
15	Maharashtra	1098	1352	1671	1744	1947	1582
16	Manipur	252	596	554	757	0	126
17	Meghalaya	603	975	898	670	577	225
18	Mizoram	470	502	464	420	448	294
19	Nagaland	415	264	311	573	423	32
20	Odisha	1605	4219	4322	3744	3931	1275
21	Punjab	603	1021	913	883	928	419
22	Rajasthan	5159	8098	7793	6757	6490	3470
23	Sikkim	57	81	74	70	76	33
24	Tamil Nadu	4504	6959	7359	7470	10192	1500
25	Telangana	1693	2634	2680	2027	1785	1589

26	Tripura	579	904	822	672	724	300
27	Uttar Pradesh	4338	7818	6644	6552	7177	4140
28	Uttarakhand	307	713	503	434	385	217
29	West Bengal	6216	9398	5646	0	0	0
30	Andaman & Nicobar	3.09	5.81	5.62	8.00	0.00	2
31	Lakshadweep	0.90	0.50	0.10	0.00	0.00	0
32	Puducherry	13.55	24.44	14.11	20.65	50.39	15
33	Ladakh	0.00	22.49	42.48	42.30	44.66	11
34	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00	1.00	0.00	4
	Total	50,300	82,002	73,582	63,704	64,728	32,224

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 2214 dated 09.08.2024.

State/UT-wise wage rates for unskilled workers under Mahatma Gandhi NREGS for the Financial Year 2023-24 and the current financial year 2024-25.							
S No.	State/UT	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	211	237	245	257	272	300
2	Arunachal Pradesh	192	205	212	216	224	234
3	Assam	193	213	224	229	238	249
4	Bihar	171	194	195	210	228	245
5	Chhattisgarh	176	190	193	204	221	243
6	Goa	254	280	294	315	322	356
7	Gujarat	199	224	229	239	256	280
8	Haryana	284	309	315	331	357	374
9	Himachal Pradesh (Non-Scheduled Areas)	185	198	203	212	224	236
10	Jammu And Kashmir	189	204	214	227	244	259
11	Jharkhand	171	194	198	210	228	245
12	Karnataka	249	275	289	309	316	349
13	Kerala	271	291	291	311	333	346
14	Ladakh		204	214	227	244	259
14	Madhya Pradesh	176	190	193	204	221	243
15	Maharashtra	206	238	248	256	273	297
16	Manipur	219	238	251	251	260	272
17	Meghalaya	187	203	226	230	238	254
18	Mizoram	211	225	233	233	249	266
19	Nagaland	192	205	212	216	224	234
20	Odisha	188	207	215	222	237	254
21	Punjab	241	263	269	282	303	322
22	Rajasthan	199	220	221	231	255	266
23	Sikkim	192	205	212	222	236	249
24	Tamil Nadu	229	256	273	281	294	319
25	Telangana	211	237	245	257	272	300
26	Tripura	192	205	212	212	226	242
27	Uttar Pradesh	182	201	204	213	230	237
28	Uttarakhand	182	201	204	213	230	237
29	West Bengal	191	204	213	223	237	250
30	Andaman	250	267	279	292	311	329
31	Nicobar	264	282	294	308	328	347
32	Dn Haveli	224	258	269	278	297	324
33	Daman & Diu	202	227	269	278	297	324
34	Lakshadweep	248	266	266	284	304	315
35	Puducherry	229	256	273	281	294	319
36	Himachal Pradesh (Scheduled Areas)	231	248	254	266	280	295
37	Sikkim (3 Gps)		308	318	333	354	374
